

**Exit from Oil Business**

**1084. MS. MIMI CHAKRABORTY:**

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to exit from oil business and sell 100 percent of Government share to private entity;
- (b) whether it is also a fact that without any survey and single effort, the Government wants to exit from the oil business; and
- (c) if so, the reasons and supportive facts with documents why the Government does not sustain in public organization thereof?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a) to (c) Disinvestment is the subject matter of Department of Investment and Public Asset Management (DIPAM) and DIPAM has informed that in February, 2021, the Government has notified New Public Sector Enterprise ("PSE") Policy for Atmanirbhar Bharat. New PSE Policy delineated 4 broad Strategic Sectors, which includes Petroleum Sector, based on the criteria of national security, energy security, critical infrastructure, provision of financial services and availability of important minerals. In Strategic sectors, bare minimum presence of the existing public sector commercial enterprises at Holding Company level will be retained under Government control. The remaining enterprises in a strategic sector will be considered for privatisation or merger or subsidiarization with another PSE or for closure.

NITI Aayog has been mandated to make recommendations with regard to the CPSEs under Strategic Sectors that are to be retained under the Government Control or to be considered for privatisation or merger or subsidiarization with another PSE or for closure. Government will consider the recommendations of NITI Aayog and decide on case to case basis.

Privatisation will minimise the presence of Government in the PSEs and to make available newer investment opportunities for private sector, so as to allow infusion of private capital, technology, innovation and best management practices. This will also eliminate unnecessary overlap of PSEs within the same sector and improve economies of scale and reduce wasteful administrative costs. Post disinvestment growth of PSEs may generate higher economic activities resulting in new job opportunities and growth of the ancillary industries. The resources unlocked would be used to finance various social sector/ developmental programmes of the Government, which shall benefit the public.